†खाद्यान्नों में स्वयं राज्य द्वारा व्यापार

*३८. श्रीमती सीता युद्धवीर : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि कितनी राज्य सरकारों ने अब तक खाद्यान्नों में स्वयं व्यापार करने का निर्णय किया है ?

t [STATE TRADING IN FOODGRAINS

•38. SHRIMATI SEETA YUDHVIR: "Will the Minister of FOOD AND AGRICULTURE be pleased to state the number of State Governments which have so far decided to undertake State trading in foodgrains?]

THE DEPUTY MINISTER OF FOOD AND AGRICULTURE (SHRI A. M. THOMAS) : The State Governments will undertake State trading in foodgrains in accordance with the scheme, the outline of which has been indicated in the statement already laid on the Table of the Sabha. Wholesale dealers have been licensed in most of the States, and rice and/or paddy is being purchased in the States of Assam, West Bengal, Bihar, Orissa, Uttar Pradesh, Punjab, Jammu and Kashmir, Madhya Pradesh, Andhra Pradesh, Madras, Mysore and Kerala and in the Union territories of Manipur and Tripura. The question of purchase of wheat in the principal wheat producing States is now under consideration.

§ [खाद्य तथा कृषि उपमंत्री (श्री ए० एम० थॉमस) : राज्य सरकारें खाद्यान्नों में स्वयं व्यापार उस योजना के अनुसार करेंगी जिसकी रूपरेखा उस विवरण में, जोकि सभा के पटल पर रखा जा चुका है, निर्दिष्ट कर दी गई है। अधिकतर राज्यों में थोक व्यापारियों को लाइसेंस दे दिये गये हैं और असम, पश्चिमी बंगाल, बिहार, उड़ीसा, उत्तर प्रदेश, पंजाब, जम्मू और काश्मीर, मध्य प्रदेश, आंध्र प्रदेश, मद्रास, मैसूर और केरल राज्यों तथा मनीपुर और त्रिपुरा संघीय क्षेत्रों में चावल और/या धान खरीदा जा रहा है। मुख्य मुख्य गेहूं उत्पादक राज्यों में गेहूं की खरीद करने का प्रश्न विचाराधीन है।]

सरकार की ओर से खाद्यान्नों के खरीदने की योजना

*४४. श्री नवाबसिंह चौहान : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि सरकार की ओर से खाद्यान्नों के खरीदने की जो योजना है उसकी रूपरेखा क्या है, उस योजना पर किस प्रकार से अमल किया जायेगा और इस कार्य में अब तक क्या प्रगति हो चुकी है ?

$ [SCHEME TO PURCHASE FOODGRAINS ON BEHALF OF GOVERNMENT

*44. SHRI NAWAB SINGH CHAUHAN: Will the Minister of FOOD AND AGRICULTURE be pleased to state the outlines of the scheme to purchase foodgrains on behalf of Government, how the scheme will be implemented and what progress has so far been made in this work?]

THE DEPUTY MINISTER OF FOOD AND AGRICULTURE (SHRI A. M. THOMAS) : A statement indicating the outlines of the scheme for State trading in foodgrains -has already been laid on the Table of the Sabha. During the interim period until the ultimate pattern indicated in the statement is reached, the Government will progressively acquire larger proportions of the marketed surplus with a view to controlling the market more and more effectively. The Central and State Governments are making purchases of substantial quantities of rice or paddy. The wholsale dealers have been brought under the licensing system in most of the States, and action is being taken to tighten licensing control.

t Starred Question Nos. 38 and 44 were taken together for answer by the Minister. For supplementaries or both, *see* cols. 155—158 *infra*.

tl] English translation. J[ ] Hindi translation.

†[**खाद्य तथा कृषि उपमंत्री (श्री ए० एम० थॉमस)** : एक विवरण जिसमें सरकार द्वारा खाद्यान्न के व्यापार की योजना की रूपरेखा निर्दिष्ट है सभा के पटल पर रखा जा चुका है। अन्तरिम समय में जब तक कि विवरण में निर्दिष्ट रूप प्राप्त न हो जाय, सरकार बाजार में आये हुये फालतू अनाज से अधिक से अधिक भागों को हस्तगत कर लेगी जिससे कि बाजार पर अधिक से अधिक नियंत्रण हो सके। केन्द्रीय और राज्य सरकारें चावल या धान एक बड़ी मात्रा में खरीद रही हैं। अधिकतर राज्यों में थोक व्यापारियों को लाइसेंस पद्धति के अधीन ला दिया गया है और लाइसेंस नियंत्रण को कसने के लिये कार्यवाही की जा रही है।]

श्रीमती सीता युद्धवीर : क्या मंत्री महोदय यह बताने की कृपा करेंगे कि यह पालिसी ऐलान होने के बाद, यह स्कीम अमल में न आने के कारण, क्या व्यापार में कोई हलचल पैदा नहीं रही ?

श्री ए० पी० जैन : ऐसी बात नहीं है। यह स्कीम अनाउंस होने से पहले ही जो इसकी मोटी रूपरेखा है उनके अनुसार इस स्कीम को अमल में लाना शुरू कर दिया गया था और अब भी अमल में आ रही है।

श्री नवाब सिंह चौहान : कितना गल्ला चावल और गेहूं खरीदने की आप व्यवस्था कर रहे हैं ? क्या इसका कोई टार्गेट मुकर्रर किया गया है ?

श्री ए० पी० जैन : इस समय तक हमने करीब करीब दस लाख टन खरीद लिया है और हमारी कोशिश यह होगी कि हम चावल और धान मिलाकर २० लाख टन खरीद लें।

श्री नवाब सिंह चौहान : प्रोड्यूसर्स की जो कीमत मुकर्रर है उतनी मिल जाय इस बात के लिये सरकार ने क्या प्रयत्न किया है, क्योंकि यह हो सकता है कि वे लाइसेंसी नीचे दाम पर खरीदने की कोशिश करें ?

†[ ] Hindi translation.

श्री ए० पी० जैन : जहां जहां इस बात का खतरा पैदा हुआ वहां पर गवर्नमेंट ने बराहे-रास्त प्रोड्यूसर्स से मुकर्रा कीमतों पर पैडी को खरीदना शुरू किया। इसका नतीजा यह हुआ कि मिल को भी वही दाम देने पड़े।

श्री नवाबसिंह चौहान : क्या यह सच है कि गवर्नमेंट कुछ ऐसे इलाके हर स्टेट में छांट रही है जहां मुकम्मल तरीके से राज्य के जरिये खरीद करना चाहती है ? यदि ऐसा है तो किन किन व कितने स्थानों पर वह इस चीज को चलाना चाहती है ?

श्री ए० पी० जैन : स्कीम के अन्दर इस प्रकार की एक तजवीज है। लेकिन अभी हमने कोई जगह छांटी नहीं है। राज्य सरकारें जहां पर इस स्कीम को पूरी तरह से चलाया जा सकना मुनासिब समझेंगी वहां इसको चलायेंगी।

श्री हर प्रसाद सक्सेना : क्या स्टीप फाल जो व्हीट की प्राइस में आ गया था, जिसकी मंत्री महोदय ने शिकायत की थी, अब वह रुक गया या नहीं ?

श्री ए० पी० जैन : अभी तो और नीचे जाने की जरूरत है।

श्री हर प्रसाद सक्सेना : क्या वह तजवीज है कि कीमत जल्दी से जल्दी मुकर्रर की जाय ?

श्री ए० पी० जैन : हां, यह भी हो रहा है।

PANDIT S. S. N. TANKHA: I would like to know from the hon. Minister whether it is proposed by him that apart from State trading by the Centre and the States themselves, it is also intended that private individuals will be allowed to make purchases of food-grains and to sell them.

SHRI A. P. JAIN: Well, Sir, I would refer the hon. Member to the scheme which has been placed on the Table of the House, and I think all these matters will be cleared.

PANDIT S. S. N. TANKHA: If it is the intention of the hon. Minister to let a portion of the foodgrains to be sold through private channels, will it not lead to profiteering and black-marketing?

SHRI A. P. JAIN: The position is that the purchases are made by the millers or the wholesalers. Government have a right to buy over either the entire quantity or a portion of it at the controlled rates. Whatever remains with the dealers to trade on their own account can be sold at or below the controlled rates.

SHRI PURNA CHANDRA SHARMA: It was said that one of the purposes of State trading was that the growers should get the minimum prices. By • introducing these intermediaries, for instance the licencees, as the Government have said—may I know whether these intermediaries are givmg the actual or the minimum prices to the growers?

SHRI A. P. JAIN: I have already answered this question in reply to a supplementary by Shri Nawab Singh Chauhan.

श्री ब्रज बिहारी शर्मा : क्या यह संभव है कि होलसेलर्स जो फिक्स्ड प्राईस है उससे कम दाम पर खरीदें और आपको फिक्स्ड दाम पर देवें ।

श्री ए० पी० जैन : हां वे इसकी कोशिश कर सकते हैं, लेकिन हम उनकी कोशिश को नहीं चलने देंगे ।

SHRI BHUPESH GUPTA: The hon. Minister has referred to his statement. It appears that purchases will be made through licensed wholesalers. May I know whether the bulk of the food-grains so purchased would be purchased through these wholesalers? What will be the amount that will be purchased by the Government on its own initiative from the market directly?

SHRI A. P. JAIN: Now, Sir, so far bulk purchases have been made from the mills or wholesalers—I am talking of rice. But paddy has been directly purchased trom the growers, and that has ensured a fair price to the farmer.

SHRI BHUPESH GUPTA: May I know in what manner this business of licensing wholesalers for the procurement of rice differs from the scheme that was adopted by the State Governments in the days of the Bengal famine when licences were given to Messrs. Ispahani, Shaw Wallace, and others?

MR. CHAIRMAN: You do not know what happened then.

SHRI A. P. JAIN: I am not very clear about it.

DR. D. H. VARIAVA: Will the hon. Minister let me know how the consumers will be benefited by this? Will there be a fixed price for the consumers when this State trading is started? Will they get the grains, wheat and rice at a fixed price and not face shortage every now and then?

SHRI A. P. JAIN: One of the objects of the scheme is to reduce the spread between the prices payable to the farmers and the prices payable by the consumers, and of course it is meant to eliminate speculation and hoarding; as a result of which the prices go up. Therefore, the consumers will benefit, and it has also been announced that the State trading will be done on a. "no profit, no loss" basis.

SHRI SONUSING DHANSING PATIL: May I know if it is intended to drop this scheme of State trading in view of the bright prospects of crops?

SHRI A. P. JAIN: The hon. Member need have no apprehension. It is going to be a permanent policy.

SHRI TAJAMUL HUSAIN: The majority of the people of this country are rice-eating people. There is always shortage of food and the population is increasing. Do Government therefore propose to change the rice-eating habit of the people? If not, why not?

SHRI A. P. JAIN: Is it a part of State trading?